

SL.No.21

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/186/2022
<b>NAME OF THE COMPANY</b>	M. Seetaram
<b>NAME OF THE PETITIONER(S)</b>	Power Finance Corporation
<b>NAME OF THE RESPONDENT(S)</b>	M. Seetaram
<b>UNDER SECTION</b>	95of IBC

**ORDER**

At request of the Counsel for the Petitioner, for filing rejoinder, post on 26.04.2023, as a last chance.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**